

Item No.14

6.12.2004

MA 1812/2004 in
CP 84/2004
OA 36/2003

Present : Shri Yogesh Sharma, counsel for the applicant.
Shri Ravinder Chattha, counsel for the respondents.

In view of the stay granted by the Apex Court against the decision of the Hon'ble High Court, this MA is disposed of at this stage with liberty to the parties to revive this Contempt Petition at an appropriate stage, if so advised.

Am go
(S.K. Malhotra)
Member (A)

h
(Shanker Raju)
Member (J)

/gkk/